

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **26<sup>th</sup>** day of **July**, 2018

Present :

**Hon'ble Mr. Justice Bharat Bhushan, Member-J**  
**Hon'ble Mr. Mohd. Jamshed, Member-A**

Original Application No.330/01110/2011

Pankaj, aged about 45 years, Son of Late Rajeshwari Prasad, Resident of Quarter No.4/IV, 'Nidhi Nikunj', Sarvodaya Nagar, Kanpur – U.P.

Presently posted as Regional Provident Fund Commissioner- II at Kanpur.

.....Applicant.

By Advocate –Shri Shyamal Narain

**V E R S U S**

1. The Union of India through the Secretary, Ministry of Labour and Employment, Government of India, New Delhi.
2. The Central Provident Fund Commissioner, Employees' Provident Fund Organization, Ministry of Labour and Employment, Government of India, 'Bhavishya Nidhi Bhawan', 14, Bhikaji Kama Place, New Delhi.
3. The Chairman, Central Board of Trustees, Employees' Provident Fund Organization, Shram Shakti Bhawan, Rafi Marg, New Delhi.

..... Respondents

By Advocate : Shri Satyajit Mukerji

O R D E R

**By Hon'ble Mr. Justice Bharat Bhushan, Member-J**

Learned counsel for the applicant informs that this OA has become infructuous. Accordingly, the OA is dismissed as having become infructuous.

Member-A

Member-J

RKM/